

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

212. C.P. (IB)/1107(MB)2022

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: Indian Bank

VS

Dhondiram Chavan

SECTION : Sec 95(1) of IBC 2016

Presence:

None for the petitioner

Mr. Sandesh Shukla, Counsel for the Respondent

ORDER

On the request of the Respondent, the matter is posted for hearing on
17.10.2023.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)